

OA/249/87

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Coram: Hon'ble Mr. P.H. Trivedi
Hon'ble Mr. P.M. Joshi

: Vice Chairman
: Judicial Member

18.5.1987

Admit. Issue notice on the respondent to show cause
within 45 days from the date of this order. The case
is adjourned to 6-7-87 for further direction.

P.H.Trivedi

(P.H.Trivedi)
Vice Chairman

S.M.Joshi

(P.M.Joshi)
Judicial Member

O.A./249/87

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CORAM : Hon'ble Mr. P.H. Trivedi .. Vice Chairman
Hon'ble Mr. D.K. Agrawal .. Judicial Member

23.10.1990

Mr. P.S. Chari learned advocate for the petitioner
has filed leave note. Mr. T.H. Sompura, for Mr. P.M. Raval
learned advocate for the respondents present. Allowed.
The case be posted for hearing in due course.

D.K.Agrawal
(D K Agrawal)
Judicial Member

Trivedi
(P H Trivedi)
Vice Chairman

*Mogera

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Coram : Hon'ble Mr. M.M.Singh

: Administrative Member

Hon'ble Mr. R.C.Bhatt

: Judicial Member

5.2.1991

Mr. Rao for Mr.P.S.Chari, learned counsel for the applicant says that he has instructions to request for withdrawal of the application. Mr.P.S.Champaneria for Mr.P.M.Raval, learned counsel for the respondents present, has no objection. The application is disposed of as withdrawn

recd

(R.C.Bhatt)
Judicial Member

(M.M.Singh)
Administrative Member

a.a.b.